

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH
AT HYDERABAD

O.A.No. 115/94

Date of Order: 18.4.1994

BETWEEN :

P.Vasanta Rao

.. Applicant.

A N D

1. General Manager,
South Central Railway,
Rail Nilayam, Secu
Secunderabad.
2. Disciplinary Authority &
Divisional Accounts Officer,
Broad Guage, S.C.Rly.,
Secunderabad.
3. Senior Divisional Accounts Officer,
Broad Guage, S.C.Rly.,
Secunderabad.
4. The I.A. & C.A.O.,
South Central Railway,
Secunderabad. .. Respondents.

Counsel for the Applicant

.. Mr. Mohd. Khasim for
Mr. Kalyan Rao Joshi-

Counsel for the Respondents

.. Mr. G.S. Sanghi

CORAM:

HON'BLE SHRI T.CHANDRASEKHARA REDDY : MEMBER (JUDL.)

HON'BLE SHRI R.RANGARAJAN : MEMBER (ADMN.)

(B6)

Order of the Division Bench delivered by
Hon'ble Shri T.Chandrasekhara Reddy, Member (Judl.).

Mr. Mohd. Khasim for Mr. Kalyan Rao Joshi, learned
counsel for the applicant submits that the applicant is
withdrawing from the OA and that ~~the Applicant may be permitted
to withdraw his application~~
to file a fresh OA as and when necessity arises. In
view of the submission made by the applicant's counsel
OA is dismissed as withdrawn. The applicant would be
at liberty to file a fresh OA in accordance with law.

There shall be no order as to costs.

M.S.E
(H.RANGARAJAN)
Member (Admn.)

T.U.
(T.CHANDRASEKHARA REDDY)
Member (Judl.)

Dated: 18th April, 1994

(Dictated in Open Court)

Arba
Deputy Registrar (J)C

To sd

1. The General Manager, S.C.Rly,
Railnilayam, Secunderabad.
2. The Disciplinary Authority &
Divisional Accounts Officer, Broad Guage,
S.C.Rly, Secunderabad.
3. The Senior Divisional Accounts Officer,
Broad Guage, S.C.Rly, Secunderabad.
4. The F.A. & C.A.O. S.C.Rly, Secunderabad.
5. One copy to Mr. Kalyan Rao Joshi, Advocate, 16-8-240/7
(5a) Malakpet, Hyderabad.
6. One copy to Mr. G. S. Saighi, SC. for Rlys. CAT. Hyd.
7. One spare copy.

pvm

TYPED BY

COMPARED BY

CHECKED BY *B.S.*

APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH AT HYDERABAD

THE HON'BLE MR.JUSTICE V.NEELADRI RAO
VICE CHAIRMAN

AND

THE HON'BLE MR.A.B.GORTHI : MEMBER(AD)

AND

THE HON'BLE MR.TCCHANDRASEKHAR REDDY
MEMBER(JUDL)

AND

THE HON'BLE MR.R.RANGARAJAN : M(ADMN)

Dated: 18-4-1994

ORDER/JUDGMENT

~~H.A/R.A/C.P.~~ No.

in

O.A.No. 115/94

T.A.No.

(w.p.)

Admitted and Interim Directions
Issued.

Allowed

Disposed of with directions

Dismissed.

Dismissed as withdrawn.

Dismissed for Default.

Rejected/Ordered.

No order as to costs.

Central Administrative Tribunal
DESPATCH

9 MAY 1994

HYDERABAD BENCH.